

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
STARRED QUESTION No. 107
TO BE ANSWERED ON 06.02.2026**

AYUSH-based Health Facilities

†*107. Shri Sudhakar Singh:

Will the Minister of AYUSH be pleased to state:

- (a) whether the local people are reportedly being deprived of AYUSH-based health facilities due to high population density and lack of traditional medical services in the districts of Buxar, Kaimur and Rohtas in Bihar, if so, the details thereof;
- (b) whether the Government has received any proposal or any proposal is under consideration for setting up a 50-bedded AYUSH Hospital in the said districts;
- (c) if so, the details thereof and the current status of the said proposal, approval process and expected timeframe for setting up the said hospitals and if not, the reasons therefor;
- (d) whether the Government proposes to take any steps in this direction in future considering the socio-geographical importances and demographic requirement of the said districts; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) to (e) A Statement is laid on the Table of the House.

The Statement referred in reply to Lok Sabha Starred Question No. 107 for 06.02.2026

(a) to (e) Public Health being a State subject, the primary responsibility to ensure availability of AYUSH-based health facilities and the traditional medical services in the districts of Buxar, Kaimur and Rohtas in Bihar comes under purview respective State Government. However, under Centrally Sponsored Scheme of National Ayush Mission (NAM), there is provision of financial assistance for setting up of 50/30/10 bedded Integrated Ayush Hospitals (IAHs) in different part of the country. As per the NAM guidelines, funding of different activities including setting up of IAHs is on a gap filling basis based on proposals received through State Annual Action Plans (SAAPs).

The State/UT Governments including Bihar have been encouraged time to time to propose setting up of IAHs in the districts by selecting an appropriate location where adequate connectivity is available, so that it may function as referral hospitals to the Ayush Dispensaries, Ayushman Arogya Mandir (Ayush), Primary Health Centres etc. Accordingly, as per the provisions of the NAM guidelines, State Government may avail financial assistance by submitting suitable proposal through SAAPs along with Detailed Project Report (DPR), Land ownership right and Commitment of creation of regular posts for proposed hospital for identified posts. This would facilitate State Government for long term running of the hospital beyond schematic assistance from Central Government.

Further, during the year 2024-25, State Government of Bihar has submitted proposals to establish 10 units of 50 bedded IAHs at various locations. During the Mission Directorate Meeting, State Government of Bihar has informed that land is available for 6 units of 50 bedded IAHs at Gopalgunj, Motihari, Darbhanga, Madhubani, Gaya and Siwan. Accordingly, Ministry of Ayush has approved the same where land was available. However, other proposals of IAHs including Rohtas could not be approved due to non-availability of land. Further, no funds were released to the State Government of Bihar during 2024-25 due to non-compliance of the pre-conditions as stipulated in the guidelines of Department of Expenditure, Ministry of Finance.

Furthermore, during the year 2025-26, State Government of Bihar has submitted proposal for 07 units of 50 bedded IAHs at Begusarai, Gopalgunj, Motihari, Darbhanga, Madhubani, Gaya and Siwan through SAAP. In the Mission Directorate Meeting, State Government of Bihar has informed that model DPR and land is available for above proposed 07 units of IAHs. Accordingly, Ministry of Ayush has approved the same @ Rs. 300.00 lakhs per unit. On the basis of approval of SAAP, Mother Sanction has been issued for the State Government of Bihar.
